

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/993/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Nalbari.

Dated Guwahati the 23rd February, 2022

Sub: **Casual leave.**

Ref:- Your letter No. DJNB/858 Date 21.02.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 28.02.2022 along with station leave permission, with the official vehicle, at your own cost, from the evening of 25.02.2022 till the morning of 02.03.2022**, has been granted. Further, the Addl. District & Sessions Judge, Nalbari and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/994/A, dated , 23-02-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE) Rao